

Before Shri R.S. Virk, District Judge (RETD.)
appointed to hear objections/representations in the matter of PACL Ltd.
as so referred to in the order dated 15/11/2017, of the Hon'ble Supreme Court
passed in civil appeal no. 13301/2015 titled Subrata Bhattacharya vs SEBI and
duly notified in SEBI Press release no. 66 dated 08/12/2017.

File no. 110

Present : None

Order :

This file is in respect of area falling in Sectors 100, 104 and 96 of Sahibzada Ajit Singh Nagar, Punjab in which context Senior Town Planner GMADA, S.A.S. Nagar had addressed letter dated 15/06/2016 to the Nodel Officer of the Committee. GMADA matters have not been entrusted to me as evident from the order of Hon'ble Supreme Court dated 15/11/2017 on which date notice was issued by the Hon'ble Supreme Court itself to GMADA. No action is called for by me in this file which be consigned to records.

Date : 21/03/2018


R. S. Virk
Distt. Judge (Retd.)